

**NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrdFLOOR, ARERA HILLS**

CAUSE LIST OF COURT NO. 1

Date: 24th August, 2018

Time : 10.30 AM

S.No	Case No	Parties	Counsel for parties	Remarks
FOR DIRECTION				
1.	Original Application No. 135/2017(CZ) (M.A.No.499/17) (M.A.No.11/18) (M.A.No.106/18)	Rajputana Mine Owners & Mineral Merchants Association Vs State of Rajasthan & 4 Ors.	Mr. Mahendra Singh Kachawa, Adv.	<u>26-09-2018</u>
2.	Original Application No. 146/2017(CZ)	Babu Lal Jajoo Vs. State of Rajasthan & 5 Ors.	Mr. M.S.Kachhawa, Adv.	<u>27-09-2018</u>
FOR ADMISSION				
3.	(M.A.No.83/18) in Original Application No. 149/2017(CZ)	Praveen Richariya & 2 Ors. Vs State of Madhya Pradesh & 3 Ors.	Mr. Shrey Raj Saxena, Adv.	<u>26-09-2018</u>
AFTER NOTICE				
4.	Original Application No. 79/2017(CZ) (M.A.No.10/18)	Balveer Singh Parmar Vs District Mining Officer, Dholpur, (Raj.) & Anr.	Mr. Sandeep Mishra, Adv.	<u>26-09-2018</u>
5.	Review Application No. 11/2017(CZ)inO.A. No.93/2016(CZ)	Nature Club of Rajasthan Vs Union of India & Ors.	Mr. Shantanoo Saxena, Adv.	<u>27-09-2018</u>
FOR COMPLETION OF PLEADING				
6.	Original Application No. 52/2017(CZ)	Akhil Vishnu Sharma Vs Water Resources Dept., MP	Mr. Dharamveer Sharma, Adv.	<u>26-09-2018</u>
7.	Original Application No. 34/2016(CZ) (M.A.No.433/17)	Santosh Bharti, Journalist Vs Union of India & Ors.	Mr. DharamveerSharma,Adv. Mr. Tejshwa Rai, Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria, Adv. Mr.OmShankarShrivastava,Adv. Mr. S.R. Waghmare, Adv.	<u>26-09-2018</u>
8.	Original Application No. 47/2016(THC) (W.P.No. 10202/12) (Raj.)	Bharat Kumar Jain & Anr. Vs. Union of India & 6 Ors.	Mr. Ayush Dev Bajpai, Adv. Mr. Ashwin Rastogi, Adv. for Applicant Mr. O.P.Mehata, Adv. Mr. Sandeep Singh, Adv. Dr. A.A.Bhansali, Adv. Mr. Arpit, Adv. Mr. S.D.Vyash, Adv. Dr. Nupur Bhati, Adv.	<u>27-09-2018</u>
9.	Review Application No. 08/2017(CZ) in O.A.No.30/2015(CZ) (M.A.No.458/17) (M.A.No.541/17)	Procter & Gamble Home Products Ltd. & 9 Ors. Vs P.C. Sharma	Mr. Ajay Gupta, Adv. for Applicant Mr. Sandeep Singh, Adv. Mr. Rohit Sharma, Adv.	<u>27-09-2018</u>

FOR COMPLIANCE				
10.	Original Application No. 160/2014(CZ)	Jagmohan Patidar Vs. Volkswagen Group India Pvt. Ltd. & 6 Ors.	Mr. Ravi kant Patidar Adv. Mr. Qasim Ali, Mr. Rohit Sharma Adv.R-1&2 Mr. M. Bhatnagar Adv. Mr. Sandeep Guru Adv. Mr. Vijay Choudhary, Adv. Mr. Neel Choudhary, Adv. Mr. Anurag Maheshwari, Adv. Mr. Ayush Dev Bajpai, Adv. Ms. Ritu Pathak, Adv. Mr. M. Bhatnagar, Adv. Ms. Mamta Jain, Adv. Mr. S.K. Yadav, Adv.	<u>26-09-2018</u>
11.	Original Application No. 64/2016(CZ)	Mahendra Singh Borawat & 3 Ors. <i>(Wind Energy, Plant)</i> Vs. State of Rajasthan & 4 Ors.	Dr. M.S.Kachhawa, Adv. Ms. Shikha Gupta, Adv. Mr. Sandeep Singh, Adv. Mr. Om Shankar Shrivastava, Adv. Mr. Vivek Choudhary, Adv.	<u>27-09-2018</u>
12.	Original Application No. 63/2016(CZ) (M.A.No.537/17)	Mahendra Singh Borawat & 3 Ors. Vs. Union of India & 4 Ors.	Dr. M.S.Kachhawa, Adv. Ms. Shikha Gupta, Adv. Mr. Sandeep Singh, Adv. Mr. Om Shankar Shrivastava, Adv.	<u>27-09-2018</u>

Note : No Hon'ble Members is posted in this Bench. The Cases listed above on 24-08-2018 shall be adjourned to 26-09-2018 and 27-09-2018.

For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in